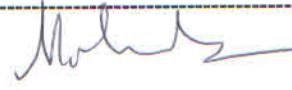



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.08.2017.

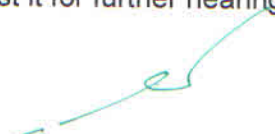
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 29/16, CA 30/16, CA 31/16 in CP 10/2008	IA 3/17 IN TP 11/16	Hearing	397/ 398	S.N. Harish & Anr. Vs Pods Biotech Pvt. Ltd. & 3 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	9948761317 MOHAMMED ALI AZHAR	RESPONDENT	
	8095371495 - Tahura Azhar S.N. Harish (Plaintiff).		

Counsel for petitioners is present. Shri Mohammed Ali, Advocate, representing Respondent No.1 is present. In this case, one more Advocate has filed vakalat for Respondent No.1 apart from Shri Mohammed Ali. We have heard the counsels as to who has to represent Respondent No.1 Company. Shri Mohammed Ali appearing for Respondent No.1 Company requested time to file objections.

List it for further hearing on 16.08.2017.


MEMBER (J)


MEMBER (T)